

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 4490
TO BE ANSWERED ON 12.08.2016**

ACA FOR LWE AFFECTED DISTRICTS

4490. SHRI J.C. DIVAKAR REDDY

Will the Minister of PLANNING be pleased to state :

- (a) whether the Government has any details of the projects taken up under Additional Central Assistance (ACA) for Left Wing Extremism (LWE) Affected District's scheme in the country;
- (b) if so, the details thereof, State/UT –wise during each of the last three years and the current year along with the funds allocated/released/spent under this scheme, State/UT-wise; and
- (c) whether the Government has conducted any survey/ review of the said schemes under ACA and if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND
MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND MINISTRY OF
HOUSING AND URBAN POVERTY ALLEVIATION**

(RAO INDERJIT SINGH)

(a) to (c) : The Integrated Action Plan (IAP) for selected Tribal and Backward Districts was in operation from 2010-11 to 2012-13. From 2013-14, assistance was provided to 88 districts under the scheme “Additional Central Assistance (ACA) for Left Wing Extremism (LWE) Affected Districts” including the 82 IAP districts. During the period 2012-13 to 2014-15, an amount of Rs. 5219 crore was released against which the States have reported an expenditure of Rs. 6110 crore (including spillover from previous years). The State-wise details of funds allocated, released and utilized during each of the last three years is at Annexure. The works taken up by the State Governments under the programme included village roads, drinking water facilities and sanitation, school buildings/school infrastructure, anganwadi centres etc. Following acceptance of the recommendations of the 14th Finance Commission for increased devolution to the States from 32% to 42 %, no allocation, no allocation for this programme has been made in Union Budget in 2015-16 and 2016-17.

The utilization of funds was being monitored very closely at different levels. The State Level Committee headed by Chief Secretary / Development Commissioner of each State was entrusted with the responsibility of monitoring at the State level. Besides statutory audit at the district level, the districts have maintained the block wise inventory of assets created under the programme. Information on physical and financial progress was also posted on the MIS developed for the scheme to ensure transparency. At the Central Level, erstwhile Planning Commission / NITI Aayog took periodical reviews with the State Governments to ensure that assets / infrastructure created under the programme were actually utilized.

Annexure referred to reply to Lok Sabha Unstarred Question No. 4490 for 12.08.2016 regarding ACA for LWE Affected Districts

(Rs Crore)

Sl. No.	State	2013-14			2014-15			2015-16	2016-17
		Allocation	Releases	Expenditure	Allocation	Releases	Expenditure (Upto 8/8/2016)	Allocation	Allocation
1	Andhra Pradesh	240.00	117.10	163.66	120.00	80.00	54.94	No allocation has been made during 2015-16.	No allocation has been made during 2016-17.
2	Bihar	330.00	158.38	301.77	330.00	220.00	282.76		
3	Chhattisgarh	420.00	238.38	309.62	420.00	280.00	325.70		
4	Jharkhand	510.00	184.19	366.61	510.00	340.00	439.62		
5	Madhya Pradesh	300.00	148.38	269.92	300.00	200.00	175.18		
6	Maharashtra	120.00	50.00	57.66	120.00	80.00	58.94		
7	Odisha	540.00	222.57	493.39	540.00	360.00	539.47		
8	Telangana	0.00	0.00	0.00	120.00	80.00	129.33		
9	Uttar Pradesh	90.00	60.00	90.20	90.00	60.00	93.28		
10	West Bengal	90.00	30.00	38.93	90.00	60.00	68.46		
	Total	2640.00	1209.00	2091.78	2640.00	1760.00	2167.68		